

(c) whether in addition to telephone lines the link will also cater to a T.V. channel?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes Sir, it is likely to be operational towards the end of 1983.

(b) A wide band coaxial cable system with ultimate capacity of 2700 circuits is being provided.

(c) There is no such proposal under consideration at present.

#### Sponsored Programmes on Doordarshan

3994. SHRI KAMAL NATH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have decided to permit private organisations to buy time on Doordarshan network for sponsored programme to be telecast in colour;

(b) if so, the broad features thereof; and

(c) the likely income to be earned by Government therefrom in the current financial year?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SAHNE): (a) Yes, Sir. The scheme for introduction of sponsored programmes from all Doordarshan Kendras has been approved by the Government.

(b) The programmes will be of the following three categories:—

(a) Programmes produced by sponsors.

(b) Foreign programmes, imported by sponsors.

(c) Programmes produced and/or offered by Doordarshan.

The rate of payment and other details are indicated in the statement laid on the table of the House. [Placed in Library. See No. LT-4407/82].

(c) The quantum of revenue, received will depend on response to the scheme.

#### Development Works Undertaken by Dandakaranya Development Authority

3996. SHRIMATI JAYANTI PATNAIK: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the Dandakaranya Development Authority is required to undertake development works in Koraput District of Orissa in addition to the work of resettlement of displaced persons in specified locality of the district;

(b) have Government of India received a proposal from the State Government of Orissa to fulfil this commitment; if so, what steps have been taken in the matter; and

(c) now that the Umerkote Zone of Dandakaranya Development Authority is being handed over to State Government for administration, do Government propose to consider placing special allocation with the State Government on a phased manner to undertake area development programme not undertaken so far?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI GIRIDHAR GOMANGO): (a) The Dandakaranya Project was set up by the Government of India in the year

1958 for effective and expeditious execution of the scheme to settle displaced persons from former East Pakistan in Dandakaranya area and for integrated development of that area with particular regard to the promotion of interests of the area's tribal population. The operational area of the Project is confined to two Zones in Madhya Pradesh which constitutes 1% of Bastar District and two Zones, namely Umerkote and Malkangiri in Orissa which constitutes 2.6% of Koraput District. With the implementation of Dandakaranya Project during the last 20 years, considerable area developmental activity has taken place both for the displaced persons as well as the local tribal inhabitants in the Dandakaranya area.

(b) A letter has been received from the Chief Minister of Orissa in which the Chief Minister has desired that more attention should be paid to the integrated development of the area after the workload of the Project on account of rehabilitation operations has been reduced considerably. The reply to the Chief Minister has not been sent so far.

(c) As the work of resettlement of displaced persons is now over, Government of India have decided to transfer the assets and institutions created by the Dandakaranya Project in the different Zones to the respective State Governments to enable the displaced persons to merge with the main-stream of life in the State. In Orissa portion of Dandakaranya Project, the assets and institutions created by the Dandakaranya Development Authority in Umerkote Zone will be transferred to the State Government free of cost. Government of India have agreed to provide funds to make up deficiency in the assets as also for their maintenance costs of these assets and institutions till the end of 1983-84 or till a further period as may be agreed to. Upto now the plan schemes in the operational area of Dandakaranya Project

were being implemented by the Dandakaranya Development Authority. Government of India have agreed that unspent plan funds earmarked for the developmental activities in the Sixth Five Year Plan in the Dandakaranya Project will be transferred to the State of Orissa in respect of Umerkote Zone. The State Government will ensure that these funds are not diverted to any other head subsequent to the transfer of these funds. The Malkangiri Zone of Dandakaranya Project which also forms part of Koraput District of Orissa State will continue to remain with the Dandakaranya Project till the residuary developmental works in that Zone are completed. The question of creation of the Koraput Development Authority for development of the Koraput District of Orissa has been taken with the State Government.

#### **Surplus Employees due to Exhaustion of Mines**

3997. SHRI NAVIN RAVANI: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that thousands of employees are surplus and are out of job due to the exhaustion of mines;

(b) if so, the details thereof and how they are being absorbed;

(c) whether any survey has been conducted to locate new coal-fields in the country during the years 1980-81 and 1981-82; and

(d) if so, the details thereof and the results achieved?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY ON ENERGY (SHRI GARGI SHANKAR MISHRA): (a) No, Sir.

(b) Does not arise.